CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C. P. (Cr.) No. 1/99

IN

0 A No. 926/97

New Delhi: this the 24th day of September, 1999, HON BLE MR.S.R. ADIGE, VICE CHAIRMAN (A).
HON BLE MRS. LAKSHMI SWAMINATHAN, MEMBER(J).
Ourt on its own motion

Varsus

Dr. Ram Chandra, S/o Sh. D.N. Chaudhary, R/o Kapoori Mahammedpur, Belaparsa, PO, Distt. Ambedkar Nagar (UP) & anr.

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....Respondents.

(By Advocate: Or. Sumant Bhardwaj)

ORDER (ORAL)

HON 'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Dr. Sumant. Bhardwaj, Advocate, as well as his who is also present client Dr. Ram Chandra (Respondent Dr. Ram Chandra)/have filed affidavits expressing unconditional apology.

We have gone through the affidavits which have also been readout in open court by Dr. Bhardwaj, Advocate.

The apology is accepted and the contempt proceedings are dropped. Notices are discharged.

(MRS. LAKSHMI SHAMINATHAN)
MEMBER (J)

(S. R. ADIGE') VICE CHAIRMAN (A).

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